

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 2636
ANSWERED ON 07.08.2024

WAQF PROPERTY

2636. SHRI CAPTAIN BRIJESH CHOWTA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether there are records of all property held as Waqf Property by the Waqf Board across the country, State-wise;
- (b) if so, whether the Government has any data for the last twenty years, State-wise, particularly for the Dakshina Kannada district of Karnataka;
- (c) the details pertaining to changes in the landholding of the Waqf Board in Dakshina Kannada; and
- (d) the details of process of designating lands as Waqf properties?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) & (b) The Waqf Asset Management System of India (WAMASI Portal) was launched in the year 2010 and the records of waqf property held by the Waqf Boards across the country, are updated on monthly basis and accordingly monthly report are generated on this Portal. The record of Waqf properties as on 31st July, 2024, as per WAMSI Portal is annexed.

As on 31.07.2024, the details of **62,830** waqf properties are available on the Portal for the State of Karnataka including Dakshina Kananada.

(c) The general superintendence of the Auqaf situated in a state, vests with the State Waqf Boards in terms of section 32 of the Waqf Act, 1995.

(d) Waqfs are created and established by the process where a person consecrates the property from his ownership, and permanently dedicating the property for pious, religious, and charitable purposes as recognized by Muslim Law in terms of section 3 (r) of the Waqf Act, 1995.

National WAMSI Project										Data Inventory as on July 31, 2024 (Monthly Progress)		
S.No.	State or UT Waqf Board	Docs Digitized for Waqf Estates* CEOs Reported on WAMSI System	Records in WAMSI On-line System REGISTRATION Module					Records in WAMSI On-line System RETURN Module	Records in WAMSI On-line System LEASING Module	Records in WAMSI On-line System LITIGATION Module		
			Waqf Estates (Waqf / Waqf Institutions)	Immovable Properties (Manageable Divisions)	GPS Survey (of Manageable Divisions)	Photography (of Manageable Divisions)	Movable Properties			External Cases (Hon'ble Courts)	Internal Cases (Waqf Board)	
(A)	(B)	(C)	(D)	(E)	(F)	(G)	(H)	(I)	(J)	(K)	(L)	
1	Andaman & Nicobar UT	84 (0)	99 (0)	151 (0)	141 (0)	138 (0)	0 (0)	93 (0)	0 (0)	8 (0)	0 (0)	
2	Andhra Pradesh	3546 (0)	3568 (0)	14685 (0)	6864 (0)	6951 (0)	85 (0)	228 (0)	1581 (0)	2098 (0)	3 (0)	
3	Aesam	1554 (0)	1561 (0)	2654 (0)	1063 (0)	1062 (0)	0 (0)	903 (0)	11 (0)	46 (0)	0 (0)	
4	Bihar (Shia)	287 (0)	307 (0)	1750 (0)	877 (0)	854 (0)	16 (0)	812 (0)	224 (0)	79 (0)	1 (0)	
5	Bihar (Sunni)	2651 (0)	2792 (8)	6866 (8)	2113 (0)	2140 (0)	18 (0)	3729 (0)	14 (0)	334 (0)	15 (0)	
6	Chandigarh UT	33 (0)	33 (0)	34 (0)	21 (0)	21 (0)	0 (0)	0 (0)	0 (0)	1 (0)	0 (0)	
7	Chhattisgarh	754 (0)	800 (0)	4230 (0)	2692 (0)	2688 (0)	0 (0)	727 (0)	0 (0)	92 (0)	284 (0)	
8	Dadra & Nagar Haveli UT	28 (0)	28 (0)	30 (0)	29 (0)	29 (0)	1 (0)	0 (0)	0 (0)	0 (0)	0 (0)	
9	Delhi	1964 (0)	1964 (0)	1047 (0)	488 (0)	489 (0)	0 (0)	0 (0)	0 (0)	0 (0)	0 (0)	
10	Gujarat	11683 (0)	11702 (0)	39940 (0)	18479 (0)	18516 (0)	5418 (0)	10905 (0)	6 (0)	2399 (0)	292 (0)	
11	Haryana	12560 (0)	12642 (0)	23267 (0)	21521 (0)	20036 (0)	0 (0)	0 (0)	8544 (0)	70 (0)	1 (0)	
12	Himachal Pradesh	740 (0)	1287 (0)	5343 (0)	3576 (0)	3521 (0)	0 (0)	0 (0)	321 (0)	114 (0)	139 (0)	
13	Jammu & Kashmir UT	(0)	19291 (0)	32533 (0)	26198 (0)	17018 (0)	0 (0)	0 (0)	0 (0)	0 (0)	0 (0)	
14	Jharkhand	144 (0)	260 (0)	698 (0)	435 (0)	435 (0)	4 (0)	0 (0)	0 (0)	12 (0)	0 (0)	
15	Karnataka	32844 (0)	33147 (4)	62830 (5)	51602 (0)	51376 (0)	1801 (0)	21626 (0)	8579 (0)	1507 (0)	2625 (0)	
16	Kerala	11203 (0)	11480 (0)	53278 (7)	26338 (0)	19993 (0)	0 (0)	9101 (0)	6 (0)	2162 (0)	1441 (0)	
17	Lakshadweep UT	341 (0)	342 (0)	896 (0)	405 (0)	301 (0)	0 (0)	2224 (0)	0 (0)	14 (0)	49 (0)	
18	Madhya Pradesh	14960 (0)	15002 (4)	33472 (3)	13509 (0)	16278 (0)	237 (0)	11390 (10)	148 (0)	1139 (0)	3779 (0)	
19	Maharashtra	9387 (0)	11492 (0)	36701 (0)	11535 (0)	11458 (0)	131 (0)	7634 (0)	9 (0)	1059 (0)	3 (0)	
20	Manipur	933 (0)	957 (0)	987 (0)	944 (0)	903 (0)	0 (0)	135 (0)	0 (0)	3 (0)	0 (0)	
21	Meghalaya	43 (0)	43 (0)	58 (0)	9 (0)	9 (0)	51 (0)	56 (0)	0 (0)	0 (0)	0 (0)	
22	Odisha	3773 (0)	4379 (0)	10314 (0)	3465 (0)	3425 (0)	26 (0)	1601 (0)	1 (0)	65 (0)	66 (0)	
23	Puducherry UT	45 (0)	45 (0)	693 (0)	580 (0)	525 (0)	254 (0)	367 (0)	90 (0)	3 (0)	0 (0)	
24	Punjab	24555 (0)	25403 (0)	75965 (0)	37407 (0)	37415 (0)	0 (0)	2275 (0)	9791 (0)	204 (0)	2150 (0)	
25	Rajasthan	18946 (0)	18948 (0)	30895 (0)	12966 (0)	11997 (0)	0 (0)	792 (0)	146 (0)	1 (0)	1127 (0)	
26	Tamil Nadu	7454 (0)	7454 (0)	66092 (0)	18013 (0)	18088 (0)	8605 (0)	22597 (0)	1597 (0)	1837 (0)	332 (0)	
27	Telangana State	32157 (0)	32158 (0)	45682 (0)	8754 (0)	8184 (0)	0 (0)	2143 (0)	566 (0)	3565 (0)	46 (0)	
28	Tripura	1899 (0)	1899 (0)	2814 (0)	836 (0)	837 (0)	62 (0)	24 (0)	2 (0)	2 (0)	0 (0)	
29	Uttar Pradesh (Shia)	3102 (0)	3102 (0)	15386 (0)	5562 (0)	5557 (0)	0 (0)	83 (0)	0 (0)	21 (0)	27 (0)	
30	Uttar Pradesh (Sunni)	123233 (0)	124735 (0)	217161 (0)	87735 (0)	86798 (0)	3 (0)	2038 (0)	0 (0)	1043 (0)	119 (0)	
31	Uttarakhand	2071 (0)	2146 (0)	5388 (0)	2266 (0)	2316 (0)	0 (0)	4558 (0)	6 (0)	550 (0)	257 (0)	
32	West Bengal	6981 (0)	6981 (0)	80480 (0)	0 (0)	0 (0)	1 (0)	953 (0)	59 (0)	779 (0)	36 (0)	
GRAND TOTAL		329995 (0)	356047 (16)	872320 (23)	366423 (0)	349438 (0)	16713 (0)	106394 (10)	31701 (0)	19207 (0)	12792 (0)	

Note: (n) ==> Records as shown as "n" in brackets are added during this entire calendar month; * Docs Digitized for Waqf Estates means Nos. of Waqf Estates for which ORE Docs are scanned (An Off-line Activity); ORE Docs ==> Ownership Rights Establishing Documents;

